

[English]

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the constitution of a Commission for the purpose of determining prices of all consumer and industrial goods."

The motion was adopted.

[Translation]

SHRI SULTAN SALAHUDDIN OWAISI : I introduce the Bill.

15.36 hrs.

(v) Indian Fisheries (Amendment) Bill* (Amendment of Section 3, etc.)

[Translation]

SHRIMATI BHAVNABEN DEVRAJ BHAJ CHIKHALIA (Junagarh) : Mr. Speaker, Sir, I beg to move that leave be granted to introduce a Bill further to amend the Indian Fisheries Act, 1897.

[English]

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Indian Fisheries Act, 1897."

The motion was adopted.

[Translation]

SHRIMATI BHAVNABEN DEVRAJ BHAJ CHIKHALIA: I introduce the Bill.

15.36½ hrs.

(vi) High Court at Allahabad (Establishment of Permanent Bench at Meerut) Bill*

[Translation]

SHRI ASHOK PRADHAN (Khurja) : Mr. Speaker, Sir, I beg to move that leave be granted to introduce a Bill to provide for the establishment of permanent Bench of

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the Allahabad High Court at Meerut.

[English]

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court at Allahabad at Meerut."

The motion was adopted.

[Translation]

SHRI ASHOK PRADHAN : I introduce the Bill.

15.37 hrs.

(vii) Marriage Laws (Amendment) Bill*

[Translation]

SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA (Mumbai-South) : Mr. Speaker, Sir, I beg to move that leave be granted to introduce a Bill further to amend Hindu Marriage Act, 1955 and the Special Marriage Act, 1954.

[English]

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Hindu Marriage Act, 1955 and the Special Marriage Act, 1954."

The motion was adopted.

[Translation]

SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA : I introduce the Bill.

15.37½ hrs.

(viii) Borrowing (Fixation of Limit) Bill*

[English]

SHRI CHITTA BASU (Barasat) : I beg to move for leave to introduce a Bill to provide for fixing the limit on borrowing by the Government of India under article 292 of the Constitution of India.

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